

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.32- IA/1111(AHM)2024
in
CP(IB)/55(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

SABIC Asia Pacific Pte Ltd.
V/s
JBF Industries Limited

.....Applicant

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Nitu Chaturvedi, Adv.
For the Respondent :

ORDER

IA/1111(AHM)2024

Heard Learned Counsel for the applicant.

Extension of CIRP is granted for 90 days. In view of the above, IA/1111(AHM)2024 is disposed off.

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)